

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:729
ANSWERED ON:04.08.2011
FUNDS SANCTIONED/RELEASED UNDER MSDP
Thakor Shri Jagdish

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the funds sanctioned and released by the Government under the Multi-Sectoral Development Programme (MSDP) for minorities for the financial year 2010-2011, State-wise;
- (b) the details of the unutilized funds under MSDP in the minority concentration districts in each State of the country alongwith the reasons therefor; and
- (c) the steps taken by the Union Government to ensure optimum utilization of these funds by all the States?

Answer

MINISTER OF STATE FOR THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The State wise details of funds sanctioned and released by the Government under the Multi-sectoral Development Programme (MsDP) for 90 minority concentration districts (MCDs) in 20 States/UTs for the year 2010-2011 are in column no.(vii) of Annex I.
- (b) & (c) The details of unutilized funds under MsDP in 20 State/UT of the country which have minority concentration districts (MCDs) for the year 2008-09, 2009-10 & 2010-11 are in Annex I. Utilization certificates for 2010-11 will be due after 12 months of the end of the financial year. To speed up the implementation of projects particularly construction activities and to optimize utilization of funds by the States/UTs, this Ministry has held several meetings with the concerned State/UT Governments and all pending issues were taken up including submission of utilization certificates.